## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5079 ANSWERED ON:26.04.2013 FOREIGN INVESTMENT IN WB NE STATES Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has invited foreign companies to invest in different fields in West Bengal and North Eastern States under new economic reforms in the last three years;
- (b) if so, the details thereof and the total investment made by the said companies in West Bengal and each of the North Eastern States during the period, year-wise; and
- (c) the effective measures being taken by the Government to attract more foreign investment into the country?

## **Answer**

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

- (a) The information is being collected and will be laid on the table of the house.
- (b) Investment details as available is as under:

Received FDI equity inflows#
Rs. in crore
Name of the states## 2010-11 2011-12 2012-13
 April - March April - March April - March
West Bengal, & 426.42 1816.81 1977.02
Sikkim, Andaman
Nicobar Inlands
North Eastern States 36.50 4.53 27.25

# includes equity components only ## Region-wise FDI inflows are classified as per RBI's - Regional Office received FDI inflows, furnished by RBI, Mumbai.

(c) Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly. Government has put in place an investor-friendly policy, under which FDI upto 100% is permitted, through the automatic route, in most sectors / activities. Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly.

The Government has also set up 'Invest India', a joint venture company between the Department of Industrial Policy & Promotion and Federation of Indian Chambers of Commerce and Industry (FICCI), as a not-for-profit, single window facilitator, for prospective overseas investors.